

1970 के "दिनमाद" (साप्ताहिक) के पृष्ठ 15 पर "जस जस भीजे काली-कमरिया" (जितना ज्यादा कम्बल भीगता है उतना ही भारी होता जाता है) शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है और इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री राम-निवास मिर्धा) : (क) जी हाँ, श्रीमान ।

(ख) भ्रष्टाचार उन्मूलन की गति को तेज करने के लिये केन्द्रीय खुपिया ब्यूरा तथा विभागीय सतर्कता संगठनों को मजबूत बनाया गया है । लोक पाल तथा लोक आयुक्त विधेयक जो कि इस समय संसद के समक्ष है, इस बुराई को दूर करने का और एक उपाय है । सतर्कता तथा भ्रष्टाचार निरोध के संबंध में एक वार्षिक कार्यक्रम बनाकर उसे कार्यान्वित किया जाता है । कुछ सेन्सिटिव (Sensitive) विभागों में बिलम्ब को रोकने के लिए आकस्मिक जांच एवं गहन कार्यावाही जैसे उपाय भी इसमें शामिल हैं । केन्द्रीय सतर्कता आयुक्त द्वारा समय-समय पर भ्रष्टाचार की बुराइयों को दूर करने के लिए दिए गए सुझावों पर पूर्णतया विचार किया जाता है तथा सरकार इन कमियों को दूर करने के उचित उपाय भी करती है ।

**Meeting of Standing Committee of Cotton Advisory Board**

4799. SHRI DEVINDER SINGH  
GARCHA :  
SHRI RAM AVTAR SHARMA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) Whether a meeting of the Standing Committee of the Cotton Advisory Board was held at Bombay on the 4th November, 1970 under the Chairmanship of Shri M. A. Rangaswamy ;

(b) If so, whether the representatives of the cotton mill industry expressed concern over what they termed as "very high" cotton prices which had risen by 10 per cent since the beginning of the cotton season in October ;

(c) Whether they told the committee that the mill could not function economically unless the price line in cotton was held ;

(d) Whether a suggestion was made that Government should permit import of an additional two lakh bales of cotton from the USA under PL-480; and

(e) If so, the reaction of Government thereto and what other decisions were taken at this meeting ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) to (e). A copy of the minutes of the meeting is laid on the Table of the house. [Placed in Library. See LT-4587/70]

**Earning of Rao Hanut Singh of Jodhpur in London**

4800. SHRI GEORGE FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received information about the total amount of money earned in Pound Sterling in London by Rao Hanut Singh of Jodhpur ;

(b) whether Rao Hanut Singh has submitted return on account of this income and also made the necessary declarations under the Foreign Exchange Regulations and, if so, the details thereof ; and

(c) if not, what action has been taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Directorate of Enfor-